

From,

Ran Vijay Pratap Singh, H.J.S.,
Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 300/Admin (Services)/2021 Dated: Allahabad: July 06, 2021

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| Subject: <u>Regarding Nomination for One Day Online Training Programme on 'Motor Accident Claim Matters' for Presiding Officers, Motor Accident Claim Tribunals of U.P., to be organized on 11.07.2021 (Saturday).</u> |
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Sir,

With reference to your letter no. On-line Prog. 3/JTRI-948 dated 01.07.2021 on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to approve the schedule of One Day Online Training Programme on 'Motor Accident Claim Matters' for Presiding Officers, Motor Accident Claim Tribunals of U.P., which is to be organized on **11.07.2021 (Saturday)**.

I am to inform you further that the Hon'ble Court has also been pleased to nominate all the Presiding Officers of Motor Accident Claim Tribunals of U.P. for participation in the aforesaid One Day Online Training Programme, scheduled to be organized on **11.07.2021 (Saturday)**.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours faithfully,

sd/-

Joint Registrar (Judicial) (Services)

No. 300(i)/Admin. (Services)/2021 Dated: Allahabad: July 06 , 2021

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the Presiding Officers, Motor Accident Claim Tribunals of U.P. with the request to participate in the aforesaid One Day Online Training Programme, scheduled to be organized by JTRI, Lucknow on **11.07.2021 (Saturday)**.
3. The Registrar (J) (Computer), High Court, Allahabad.

sd/-

Joint Registrar (Judicial) (Services)

From,

Satish Kumar Pushkar,
Assistant Registrar (Services),
High Court of Judicature at
Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 305/Admin. (Services)/2021 Allahabad: Dated: July 06, 2021

Subject: Regarding Nomination for One Day Online Training Programme on 'Motor Accident Claim Matters' for Presiding Officers, Motor Accident Claim Tribunals of U.P.

Sir,

In continuation to the Court's Letter No. 300/Admin.(Services)/2021 dated July 06, 2021 on the above noted subject, I have been directed to say that the date of the One Day Online Training Programme on 'Motor Accident Claim Matters' for Presiding Officers, Motor Accident Claim Tribunals of U.P. **be read as 11.07.2021 (Sunday)** instead of 11.07.2021 (Saturday).

Yours faithfully,

sd/-

Assistant Registrar (Services)

No. 305(i)/Admin. (Services)/2021 Allahabad: Dated: July 06, 2021

In Continuation to the Court's Letter No. 300(i)/Admin.(Services)/2021 dated July 06, 2021, copy forwarded for information and necessary action to:-

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the Presiding Officers, Motor Accident Claim Tribunals of U.P. with the request that the date of the aforesaid One Day Online Training Programme **be read as 11.07.2021 (Sunday)**, instead of 11.07.2021 (Saturday).
3. The Registrar (J) (Computer), High Court, Allahabad.

sd/-

Assistant Registrar (Services)